

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (Civil) No.1084/2011
(From the judgment and order dated 16/09/2010 in WP
No.31061/2010 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

M/S. SAYA TRADERS Petitioner(s)

VERSUS

STATE OF U.P. & ORS. Respondent(s)

(With prayer for interim relief and office report)

Date: 05/07/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.K. JAIN
HON'BLE MR. JUSTICE MADAN B. LOKUR

For Petitioner(s) Mr. Gaurav Agarwal, Adv.
Mr. Jatin Zaveri, Adv.

For Respondent(s) Mr. Abhishek Chaudhary, Adv.
Mr. Vinay Garg, Adv.
Ms. Jyoti Sharma, Adv.
Mr. Gunnam Venkateswara Rao, Adv.

UPON hearing counsel the Court made the following
O R D E R

Leave granted.

The appeal will be heard on the SLP Paper
Book. Additional documents, if any, may be filed
by the parties.

Ad interim order dated 24th January, 2011 is
made absolute till the disposal of the appeal.

(VINOD LAKHINA)
Court Master

(KUSUM GULATI)
Court Master